

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 21.01.2022 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 24 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr.	Krishna Murthy	
2.	Comp. App. (AT) (Ins) No. 56 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr.	Krishna Murthy	
3.	Comp. App. (AT) (Ins) No. 46 of 2022	Pepper Craft Vs. Theme Export Pvt. Ltd.	Yash Srivastava	
4.	Comp. App. (AT) (Ins) No. 48 of 2022	Anil Syal Vs. FLPL Logistics Pvt. Ltd. & Ors. Through Liquidator Mr. Rishabh Chand Lodha	Manohar Malik	
5.	Comp. App. (AT) (Ins) No. 51 of 2022	Anil Syal Vs. Flywheel Logistics Solutions Pvt. Ltd. & Anr.	Manohar Malik	
6.	Comp. App. (AT) (Ins) No. 54 of 2022	Avneesh Kumar Singh & Anr. Vs. Rakesh Kumar Jain & Ors. Resolution Professional of SN Jee Buildwell Pvt. Ltd.	Prateek Gupta	
7.	Comp. App. (AT) (Ins) No. 55 of 2022	Pavan Kapoor Vs. Indiabulls Asset Reconstruction Company Ltd. & Ors.	Gaurav	

8.	Comp. App. (AT) (Ins) No. 57 of 2022	Kishan Kumar Daga Vs. Siang Tea and Industries Pvt. Ltd.	Arun Kumar	
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**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 988 of 2021	Neeraj Singal & Anr. Vs. Tata Steel Ltd. & Anr.	Aarushi Tiku	Vatsala Rai
10.	Comp. App. (AT) (Ins) No. 483 of 2019	Sikander Singh Jamuwal (Dharamveer Singh - Withdrawn) Vs. Vinay Talwar & Ors.  <b>With</b>	Shikhar Mittal, Santanu Awasthi	K. Datta Abhishek Anand-RP
11.	Comp. App. (AT) (Ins) No.502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt. Ltd. & Ors.	R. K. Gupta	K. Datta Abhishek Anand-R5
12.	Comp. App. (AT) (Ins) No. 940 of 2020	Drive India Enterprise Solutions Ltd. Vs. Valay Group & Ors.	Jitender Chaudhary	Omkar Deosthale-R2 H. Bhende-R3 & R4 Shikha Rai-R5
13.	Comp. App. (AT) (Ins) No. 939 of 2021	Suresh Eknath Kolhakar Vs. Abhiyan Developers Pvt. Ltd.	Anuj Tiwari	Vikas Mehta
14.	Comp. App. (AT) (Ins) No. 963 of 2021	Axis Bank Ltd. Vs. Maharashtra Threaters Pvt. Ltd.	Kaustav Som	Gokul Anilkumar Aggarwal Kumar Anurag Singh
15.	Comp. App. (AT) (Ins) No. 1044 of 2021	Neeraj Chaudhary Vs. Fontal Flexipack Ltd. & Anr.	Dhruv Gupta	
16.	Comp. App. (AT) (Ins) No. 1065 of 2021	One City Infrastructure Pvt. Ltd. Vs. Haryana Telecom Ltd. & Anr.	Aakash Khattar	Abhishek Anand Viren Sharma Kunal Godhwani-R1 Abhijeet Sinha

17.	Comp. App. (AT) (Ins) No. 1073 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.  <b>With</b>	Devul Dighe	
18.	Comp. App. (AT) (Ins) No. 1074 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.	Devul Dighe	

**For Hearing**

19.	Comp. App. (AT) (Ins) No. 1091- 1092 of 2020	Sameer Singh Bhadauria Vs. Krishan Vrind Jain & Anr.	Zeba Khair	Pulkit Deora  Navya Khillon
20.	Comp. App. (AT) (Ins) No. 954 of 2021 & I.A No. 2941 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.  <b>With</b>	Raghav Kakkar	Abhishek Anand
21.	Comp. App. (AT) (Ins) No. 1011 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Surinder Kr. Gupta	Abhishek Anand
22.	Comp. App. (AT) (Ins) No. 1064 of 2021	Hacxad Infotech Pvt. Ltd. Vs. Skootr Global Pvt. Ltd.	Adarsh Rai	

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar